

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**RAJYA SABHA  
STARRED QUESTION NO. 69  
ANSWERED ON 8.2.2023**

**69. Dr. John Brittas**

**Appointment of Vice Chancellors in Central Universities**

Will the Minister of **Education** be pleased to state:

- (a) details of Vice Chancellors appointed in Central Universities in the country, whose names were not included in the final list prepared by the respective Search Committee for making appointments during last three years;
- (b) whether it is a fact that the name of the current Vice Chancellor of Central University of Kerala has not been included in the final list of five persons prepared by the Search Committee for selection to the position of Vice Chancellor;
- (c) if so, whether his appointment tantamount to violation of UGC regulations; and
- (d) if so, the details thereof and if not, reasons therefor?

**ANSWER**

**MINISTER OF EDUCATION  
(SHRI DHARMENDRA PRADHAN)**

(a) to (d) : A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF RAJYA SABHA STARRED QUESTION NO. 69 FOR 8.2.2023 ASKED BY DR. JOHN BRITTAS, HON'BLE MEMBER OF PARLIAMENT REGARDING APPOINTMENT OF VICE CHANCELLORS IN CENTRAL UNIVERSITIES.**

- (a) : No Vice Chancellors have been appointed in Central Universities in the country, whose names were not included in the final list prepared by the respective Search Committee for making appointments during last three years.
- (b) to (d): No. It is not a fact that the name of the current Vice Chancellor of Central University of Kerala has not been included in the final list of five persons prepared by the Search Committee for selection to the position of Vice Chancellor.

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